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Central Administrative Tribunal Principal Bench

O. A. No. 2449/94

New Delni, this the 21st day of September, 1995

Hon'ble Shri K. Muthukumar, Member (Admn.)
Hon'ble Shri P. Suryaprakasham, Member (Judl.)

Chetam Sampat s/o Late J.R. Sampat, Scientist IV(1) Indian National Scientific Documentation Centre, New Delhi.

Residential address:

E-7/9, D.L.F. Jutab Enclave, Gurgaon- 122 001.

... Applicant

(By none)

Versus

- Council of Scientific & Industrial Research, through Director General, CSIR, Anusandhan Building, Rafi Marg, New Delhi- 110 001.
- Director, INSDCC,
 14, Satsang Vihar Marg,
 New Delhi.

... Respondents

(Deptt. representative Shri

Order (Oral)

Hon'ble Shri K. Muthukumar, Member (A)

Applicant is not present today. However, the department representative has filed the respondents office memorandum No. 2(115)/FT/83/95/Pers dated 14th September, 1995 which withdrawas the O.M. dated 27.11.1990 and restores the status-quo in regard to the applicant. It is also seen that the applicant has received this order in original on 20.9.1995 itself. Therefore, the relief

prayed for by the applicant in the present U.A. has been allowed by the respondents by their U.M. dated 14.9.1995 and the U.A. has, therefore, become infructuous.

In view of the above, the O.A. is dismissed as having become infructuous. No costs.

(P.Suryaprakasham) Member (J) (K.Muthukumar)
Member (A)

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